

[English] *Aids and Assistance***Special Assistance to Kerala for Police Training**

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656. PROF. K.V. THOMAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have given any special assistance to the Government of Kerala for providing better training to policemen in the State during the current financial year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) and (b). A sum of Rs. 76 lakhs has been released to the Government of Kerala in the current financial year under the Scheme of Modernisation of State Police Forces on the basis of the proposals received from them. The proposals included items such as vehicles, forensic science equipment, but not training.

Southern Gas Grid

657. PROF. K.V. THOMAS:
SHRI M.V.V.S. MURTHY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal to establish a southern gas grid;

(b) if so, the details thereof;

(c) whether such grid is to be connected with Bombay High Gas; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-

ANAND): (a) to (d). The question of setting up a Southern Gas Grid is being examined by an Inter-ministerial Group.

486 *Petroleum & Gas*
Exploration of Petroleum and Gas in Cochin High Area

658. PROF. K.V. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the future programme for exploration of petroleum and gas in the Cochin high area?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): The entire off shore area in the Kerala-Konkan basin within the exclusive economic Zone has been offered in the Fourth Round of Bidding, except for a small block west of Alleppey, including the Cochin High structure. Seismic and drilling work would be carried out in this block by ONGC during the 8th Five Year plan period.

[Translation]

Pakistani Refugees

659. SHRI BARE LAL JATAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of refugees who have come to India from Pakistan during the last three years;

(b) the steps being taken for providing food, accommodation and employment to them;

(c) the reasons for which the refugees are coming to India from Pakistan;

(d) whether the matter has been taken up with Pakistan; and

(e) if so, the details and the outcome thereof?